

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD.

Allahabad This The 18th Day of July, 2000
Original Application No. 1056 of 1999

CORAM:

Hon' Mr. S.K.I. Naqvi, J.M.
Hon' Mr. S. Biswas, A.M.

Vinod Singh son of Sri Mohan Singh Kushwaha
Resident of Qr. 65/582 Shiv Nagar Jagnarey Road
Kamal Khan Agra-2

.....Applicant

(By Adv: Sri M.K. Upadhyay)

Versus

- 1- Union of India through the Post Master General/ Agra Region Agra.
- 2- S.R.M.X. Division Jhansi.
- 3- Sub-Record Officer R.M-S. "X"
Division Agra.

.....Respondents

(By Adv: Sri S.C. Tripathi)

O R D E R

(By Hon' Mr. S.K.I. Naqvi, J.M.)

The applicant Sri Vinod Singh has come up in
Tribunal seeking following reliefs:

- i) To, issue an order rule or direction commanding the respondents to make selection for regular appointment on the Post of Extra Department Mail Man Agra Port Post office Agra.

page-----2

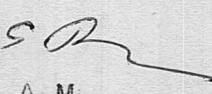
ii) "To, issue an order Rule or direction commanding of the respondent to consider the candidature of the applicant in the selection for the regular appointment on the Post of Extra Department Mail Man agra Fort Agra Keeping in view the fulfilment of all eligibility condition merit, suitability experience at on the said Post of Extra Department Mail Man."

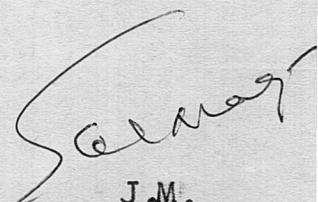
iii) "To issue an order rule or direction in the nature of mandamus to restraining the respondents from making any provisional appointment on the Post which the applicant was worked and engage the applicant since 21-8-99 with consequential benefits."

2- We consider the pleadings and arguments placed from the either side and find a fit case to issue the direction as follows.

3- The respondents to make regular selection for appointment on the post of Extra Department Mail Man Agra Fort Post office Agra and consider the candidature of the applicant and make appointment according to suitability of the candidates as per rules.

No order as to costs.


A.M.


J.M.

/Abhishek/